

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-102**  
CP No.-81/66/ND/2024

**IN THE MATTER OF:**

Lite Bite Foods Private Limited

**....Applicant**

**SECTION**

U/s 66(1)

**Order delivered on 24.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Saheb Singh Chadha, Mr. Kaustubh Prakash,  
Ms. Hita Sharma, Advs.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

This is a petition filed under Section 66 of the Companies Act, 2013 seeking reduction of share capital of the Petitioner Company. Heard the submissions made by Ld. Counsel on behalf of Petitioner. Issue notice to the Regional Director (Ministry of Corporate Affairs), RoC and Secured and Unsecured Creditors of the company for filing their report/objection and appearance. Notice be also published in 2 newspapers namely "**Financial Express**" English and "**Jansatta**" Hindi Delhi Edition. List the matter on **10.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**